

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,  
MUMBAI

C.P. (CAA)/2017/230-232 /(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **26.07.2018**

NAME OF THE PARTIES: Harish Textile Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232 OF COMPANIES ACT, 2013

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**Order**

34. C.P. (CAA)/1719/230-232 /(MB/2018)  
C.P. (CAA)/1720/230-232 /(MB/2018)  
C.P. (CAA)/2017/230-232 /(MB/2018)

At request, list this matter on 02.08.2018.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)